

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

131. C.P.(IB)-193(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: Piramal Trusteeship Services Pvt. Ltd.

V/s.

Sandeep Hirani

SECTION 95 (1) IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Saif Dinsgankar a/w Adv. Saloni Salukhe for Petitioner. Adv Priyank
Jadav a/w Adv Ayush Rajani i/b AKR Legal for the Personal Guarantor.

List the matter on **27.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/
LAKSHMI GURUNG
Member (Judicial)

//NSW//